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Title: The Minister of Statement (Independent Charge) of the Ministry of Youth Affairs and Sports stated that the member who was to raise Half-An-Hour discussion, was not present in the House. Thereupon, the Deputy Speaker announced that Half-An-Hour discussion would be taken up in the next session.

SHRI M. VENKAIAH NAIDU: When the hon. Member is not there, what I would request the House is to discuss this Bill and approve it by 6 pm or 6.30 pm so that we can get the House adjourned, if the House so desires.

HON. DEPUTY SPEAKER: The concerned Minister is there. He has to say that.

SHRI M. VENKAIAH NAIDU: In the absence of Member, I do not think that it is proper.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): Hon. Deputy Speaker, Sir, since the hon. Member who raised this issue for Half-an-Hour Discussion is not there along with other hon. Members, I would request you to permit this matter to be taken up in the next Session for an elaborate discussion. Thank you.

HON. DEPUTY SPEAKER: Okay.

Hon. Members, this Half-an-Hour Discussion will be taken up during the next Session.

Now, Shri Mahtab may continue his speech.

HON. DEPUTY-SPEAKER: We are now taking up the 'Zero Hour.'

Shri K. Parasuraman.